

Sixteenth Loksabha

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Title: Need to take steps to fix the salaries of nurses working in private sector.

SHRI ANTO ANTONY (PATHANAMTHITTA): Hon. Speaker Madam, I request the Government to give necessary direction to all State Governments to fix the salaries of nurses working in the private sector in accordance with the order of the hon. Supreme Court. Having understood the pathetic condition of nurses in the private sector, the hon. Supreme Court issued a directive to the Government of India to revise their pay scale nation-wide. Moreover, I raised this issue on the floor of this august House last year and in response to that, the hon. Minister of Health and Family Welfare informed that all State Governments and the administrations of Union Territories were sent a directive from the Central Government in which the concerned authorities in States and Union Territories were asked to revise pay scales in accordance with directive of the hon. Supreme Court. The hon. Minister also informed on the floor of this august House that the concerned authorities were asked to submit the detailed report by November 2017 regarding the action taken for ensuring the implementation of the revised pay scale. However, it is learnt that most of the State Governments and the administrations of Union Territories have not yet implemented the directive of the hon. Supreme Court and the Central Government. Therefore, the condition of nurses working in the private sector across the country remains unchanged. Hence, I request the Government to take urgent steps in this regard.

HON. SPEAKER:

Kunwar Pushpendra Singh Chandel,

Dr. A. Sampath,

Mohammed Faizal,

Shri P.K. Biju,

Adv. Joice George and

Shri Mullappally Ramachandran are permitted to associate with the issue raised by Shri Anto Antony.

The House stands adjourned to meet again at 2 pm.

**13 03 hrs**

*The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.*